

to move for leave to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers, Members of Parliament and Civil Servants.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers, Members of Parliament and Civil Servants."

The motion was adopted.

[Translation]

SHRI BACHI SINGH RAWAT 'BACHDA' : I introduce the Bill.

15.48½ hr.

[Translation]

DESTITUTE WOMEN WELFARE BILL

SHRI BHAGWAN SHANKAR RAWAT (Agra) : I beg to move for leave to introduce a Bill to provide for the welfare of destitute women and for matters connected therewith.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the welfare of destitute women and for matters connected therewith."

The motion was adopted.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT : I introduce the Bill.

15.49 hrs.

[Translation]

HIGH COURT AT ALLAHABAD (ESTABLISHMENT OF A PERMANENT BENCH AT AGRA) BILL, 1996.

SHRI BHAGWAN SHANKAR RAWAT (Agra) : I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Agra.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Agra."

The motion was adopted.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT : I introduce the Bill.

15.49 ½ hrs.

[Translation]

CONSTITUTION (AMENDMENT) BILL (Omission of article 44 etc.)

SHRI BHAGWAN SHANKAR RAWAT (Agra) : I beg to move for leave to introduce a Bill further to amend the Constitution of India

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT : I introduce the Bill.

15.49 ¾ hrs.

[Translation]

CONSTITUTION AMENDMENT BILL (Insertion of new Article 18A)

SHRI BHAGWAN SHANKAR RAWAT (Agra) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."